

THE FORFEITURE (REPEAL) ACT, 2000

No. 48 OF 2000

[8th December, 2000.]

An Act to repeal the Forfeiture Act, 1859.

BE it enacted by Parliament in the Fifty-first Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Forfeiture (Repeal) Act, 2000.

Repeal of Act
9 of 1859.

2. The Forfeiture Act, 1859 is hereby repealed.